

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Thursday, the 10th March, 2011.**

NOC FOR SALE & PURCHASE OF PROPERTY

***376 SMT. KAVITA JAIN, M.L.A. :** Will the Chief Minister be pleased to state:-

- a) whether it is mandatory to obtain NOC for the sale and purchase of property within the limits of all the Municipal Councils and the Municipal Committees; and
 - b) if so, the number of N.O.Cs. issued separately by all the Municipal Councils and Municipal Committees of the state after the implementation of this provision ?
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**Chandigarh:
The 4th March, 2011**

**SUMIT KUMAR
Secretary,
Haryana Vidhan Sabha**